

(MR. DEPUTY CHAIRMAN in the Chair)

**Memorandum of Understanding (2009-10) between the Government of India and the National Scheduled Tribes Finance and Development Corporation**

**जनजातीय कार्य मंत्री (श्री कांतिलाल भूरिया)** : उपसभापति जी, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ। I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Tribal Affairs) and the National Scheduled Tribes Finance and Development Corporation (NSTFDC) for the year 2009-10. [Placed in Library. See No. L.T. 329/15/09]

**I. Notifications of the Ministry of Coal**

**II. Memorandum of Understanding (2009-10) between Government of India and the Coal India Limited**

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Coal, under Section 7A of the Coal Mines Provident Fund Miscellaneous Provisions Act, 1948.
  - (1) G.S.R. 154 (E), dated the 5th March, 2009, publishing the Coal Mines Pension (Amendment) Scheme, 2009. [Placed in Library. See No. L.T. 408/15/09]
  - (2) G.S.R. 822 (E), dated the 24 March, 2009, regarding exemption of the executive cadre employees of the Coal India Limited from the Coal Mines Deposit Linked Insurance Scheme, 1976. [Placed in Library. See No. L.T. 409/15/09]
  - (3) G.S.R. 348 (E), dated the 22nd May, 2009, publishing corrigendum to G.S.R. 154 (E), dated the 5th March, 2009. [Placed in Library. See No. L.T. 408/15/09]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Coal India Limited, for the year 2009-10. [Placed in Library. See No. L.T. 255/15/09]

**Notification of the Ministry of Corporate Affairs**

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table:

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under sub-section (3) of Section 63 of the Competition Act, 2002: [Placed in Library. See No. L.T. 255/15/09]
  - (1) G.S.R. 338 (E), dated the 15th May, 2009, publishing the Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-